



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.12.2023

NOTICE

Please take notice that the following matters adjourned in the Court-III on 12.12.2023.

The next date is 09.01.2024.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 105 of 2021 (PH)	Buddy (Mumbai) Duty Free Services Pvt. Ltd. Vs. Authentic Restaurants Pvt. Ltd. & Ors. With	Sandeep Bajaj	Vaibhav Sharma Devansh
2.	Comp. App. (AT) No. 107 of 2021 (PH)	Buddy (Mumbai) Duty Free Services Pvt. Ltd. Vs. Amit Arora & Ors. With	Sandeep Bajaj	Vaibhav Sharma Devansh
3.	Comp. App. (AT) No. 142 of 2021 (PH)	Buddy (Mumbai) Duty Free Services Pvt. Ltd. Vs. Authentic Food Services Pvt. Ltd. & Ors. With	Sandeep Bajaj	Vaibhav Sharma-R1 Munisha Gandhi-R2, R3 & R4 Amit Arora-R8
4.	Comp. App. (AT) No. 143 of 2021 (PH)	Buddy (Mumbai) Duty Free Services Pvt. Ltd. Vs. Authentic Restaurants Pvt. Ltd. & Ors.	Sandeep Bajaj	Vaibhav Sharma-R1 Munisha Gandhi Selina Chalana-R5, R9 & R10

By order of Hon'ble Chairperson
-Sd/-
Registrar